

(26)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/192/2017  
NAME OF THE PETITIONER : HAMENT BUILDERS AND DEVELOPERS P LTD  
NAME OF THE RESPONDENT(S) : ROC CHENNAI  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Am BIL. 5

Company Prosecutor  
Co Sec Kerala



ORDER

Heard. Order reserved.

*-sd-*  
(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
/pb/

*-sd-*  
(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)